

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2714
TO BE ANSWERED ON 01.12.2016**

DBT FOR ELECTRICITY SUBSIDIES

2714. SHRI KALIKESH N. SINGH DEO:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government is planning to introduce Direct Benefit Transfer Scheme for electricity subsidies;**
- (b) if so, the details thereof and the time frame for the same;**
- (c) the details of States which will be considered for implementation;
and**
- (d) the details of categories of consumers which would benefit through this scheme?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (d) : Administration of Electricity tariffs and subsidies is done by the respective States/Power Distribution utilities under regulatory oversight by respective State Regulators. Thus, the question of introduction of Direct Benefit Transfer Scheme for Electricity Subsidies by the Union Government does not arise.
